

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 679/2001

(O.A. 921/1997)

Date of order: 14.02.2002

Present: Hon'ble Mr. B.P. Singh, Administrative Member.

Hon'ble Mr. M.L. Chauhan, Judicial Member.

Union of India and Ors. (E. Rly.)

- v e r s u s -

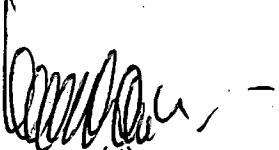
Udai Ch. Mondal

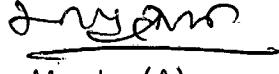
For the applicant : Mr. P.K. Arora, counsel. (respondents in the O.A.)

For the respondents : Mr. B. Mukherjee, counsel. (Applicant in the O.A.)

O R D E R

The Id. counsel for the applicant in M.A. submits that the original applicant has already voluntarily retired from the Govt. service and, therefore, O.A. does not survive. Mr. Mukherjee, Id. counsel for the original applicant submits that he has no instruction in the matter from the respondents. M.A. is allowed accordingly and O.A. stands disposed of. In the case of any difficulty, the applicant is at liberty to approach this Tribunal for appropriate order.


Member (J)


Member (A)